Military Build Up in Kashmir by Pakistan

Written Answers

- 709. SHRI SHYAM SUNDER MO HAPATRA; Will the Minister of DEFENCE be pleased to state:
- (a) whether Government are aware that a few provinces of the occupied Zone of Kashmir have been annexed by Pakistan for military build up; and
- (b) if so, what steps Government propose to take in the matter?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b) Government have seen media reports to this effect and have taken up the matter with the Government of Pakistan asking for an authentic version of President Zia's statement. Our well known position is that juridically and constitutionally the territories of Gilgit, Hunza and Skardu are parts of the Indian State of Jammu and Kashmir.

Construction of Branch/Service Lines in Delhi Cantt.

710. SHRI JAGANNATHRAO JO SHI: Will the Minister of DEFENCE be pleased to refer to the answer to Unstarred Questipn 925 given in the Rajya Sabha on the 27th August, 1981 and state:

- (a) whether it is a fact that some amount towards the cost of construction of branch/service lines in Sadar Bazar in Delhi Cantt has been deposited with the M.E.S. Delhi Cantt;
- (b) whether it is also a fact that M.E.S Delhi Cantt, charges 161 per J cent as establishment charges plus 3 per cent contingency charges whereas N.B.C.C. who are specialised in the work, charge altogether 10 per cent for the work done through them; and
- (c) what are the reasons of handing over this work to M.E.S. rather than to N.B.C.CT

- THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (ai Yes,
- (b) It is a fact that M.E.S. Delhi Cantt, charges 16£ per cent as esublishment charges plus 3 per cent con tingency charges.
- (c) The M.E.S, have already laid the trunk and main sewer lines of the Central Sewage Scheme Phase-I. The Cantonment Board have entrusted their portion of the work also to the M.E.S, for technical coordination and for convenient dovetailing of the total integrated scheme. It is also the general practice in aU Cantonment Boards to execute their work sche mes through the M.E.S, as deposil work.

Constitution of Works Committee foi **Delhi Cantonment Board**

- 711. SHRI JAGANNATHRAO JO SHI: Will the Minister of DEFENC1 be pleased to refer to the answer te Unstarred Question 926 given in th« Rajya Sabha on the 27th August, 1981 and state:
- (a) whether the constitution ol thi Works Committee for Delhi Canton ment Board has since been complet-ed;
- (b) if not, what are the reason.' therefor; and
- (c) by when the said Committee ii likely to start functioning?

THE DEPUTY MINISTER IN THI MINISTRY OF DEFENCE (SHR K. P. SINGH DEO): (a) Yes, Sir.

(b) and (c) Do not arise.

Shiftinsr of Jhuggi Jhonpris from Delhi **Cantonment Area**

712. SHRI JAGANNATHRAO JO SHT; Will the Minister of DEFENC1 be pleased to refer to the answer t< Unstarred Questions 2830 and 1731 given in the Rajya Sabha on the 17tl September, 1981 and 10th Decembe* 1981 respectively and state: